

**GOVERNMENT OF INDIA**

**MINISTRY OF POWER**

**RAJYA SABHA**

**QUESTION NO 06.12.2010**

**ANSWERED ON**

**CLAIMS OF GUJARAT ON HYDRO POWER PROJECTS .**

2919

Shri Bharatsinh Prabhatsinh Parmar

Will the Minister of COALPOWER be pleased to state :-

(a) whether the Central Electricity Authority or Central Water Commission has prepared any background note regarding Gujarat's share from the hydro power projects in the country;

(b) if so, the details thereof;

(c) whether any memorandum has been received so far from the State Government in this context to consider the demands of power sharing;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARATSINH SOLANKI )

(a) & (b) :The Central Electricity Authority (CEA) or Central Water Commission (CWC) has not prepared any background note regarding Gujarat`s share from the hydro power projects in the country.

(c) to (e) :As per information, received from CEA, no memorandum has been received so far from the State Government in this context to consider the demands of power sharing. However, Gujarat has been allotted share from the following under construction hydro projects in Arunachal Pradesh:-

Sl.

No. Name of Project I.C. (MW) Gujarat`s Share (MW)

1. Subansiri Lower 2000 162

2. Kameng HEP 600 48